## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.293/ 14	TP 7/17	For hearing	433( e) / 433(f)	Lalitha Developers Vs Ittina Properties Pvt. Ltd.

REPRESENTATION TO WHOM	SIGNATURE
Respondant	R.L.
	,

Nilietta Adinauyan for SREEVATSA ASST. (8553339282) Pelihioner

## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Junior Counsel for Petitioner requested adjournment on the ground that Sr. Counsel is unable to attend the Tribunal today. List it on 08.03.2018.

Member (T)

Member (J)